

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 211
(IB)-1065(ND)2020

IN THE MATTER OF:

M/s. Sprint Consys Private Limited

...

Applicant/Petitioner

Vs.

Akona Engineering Private Limited

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 18.08.2021

CORAM:

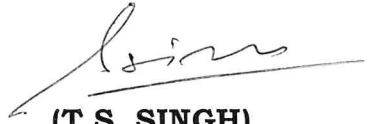
**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 13.09.2021


(T.S. SINGH)
COURT OFFICER